

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

O.A.No.35/2000.

Mumbai this the 28th Day of November, 2002.

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman  
Hon'ble Smt.Shanta Shastry, Member (A)

Shri Prakash Malhari Kale,  
working as Extra Departmental  
Branch Post Master, Nhavi E.D.B.O.  
(Palasdeo S.O.),  
Residing at : Palasdeo/Nhavi,  
Tal. Baramati, Dist.Pune-413132. . . Applicant.

( By Advocate Shri S.P. Kulkarni )

Versus

1. Union of India, through  
Superintendent of Post Offices,  
Pune Mofussil Division,  
Pune - 411 037.
2. The Assistant Superintendent of  
Post Offices,  
Baramati Sub Division,  
At P.O. Baramati (Pune),  
District Pune (Baramati-413102).
3. The Postmaster General,  
Pune Region,  
At P.O. Pune-411 001.
4. Shri Ashok Kamble,  
At P.O. Nhavi B.O.  
(Via-Palasdeo S.O.),  
Tal. Baramati, District-Pune,  
Palasdeo-413132 (Dist. Pune). . . Respondents.

( By Advocate Shri V.S. Masurkar ).

O R D E R (ORAL)

{ Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman }

Shri S.P. Kulkarni, learned counsel for the  
applicant has fairly submitted that during the pendency  
of this application which was filed on 10.1.2000, the  
respondents have granted the reliefs prayed for in the  
O.A. . Shri V.S. Masurkar, learned counsel for the  
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respondents has submitted that the applicant has been absorbed as Gramin Dak Sevak Mail Deliverer with effect from 23.8.2000 in Baramati Sub.Division. In the circumstances, learned counsel for the applicant submits that O.A. has become infructuous, which is also agreed to by the learned counsel for the respondents.

2. Noting the above facts and submissions of the learned counsel, O.A. is disposed of as having become infructuous. No order as to costs.

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( Smt. Shanta Shastray )  
Member (A)

*Lakshmi Swaminathan*  
( Smt. Lakshmi Swaminathan )  
Vice Chairman (J).

H.